भीर विकास परियोजना प्रबंध समिति भी है जो अन्य विभिन्न मामलों के अतिरिक्त ऐसे माभलों को भी देखती है।

1985-90 কী से (ङ) में ग्रवधि विभिन्न विज्ञान प्रौद्योगिकी विभागों द्वारा कुल 5,314 परियोजनाएं मंजूर की गई थीं। ऐसी परि-योजनाध्रों के मुल्यांकन में संबंधित विज्ञान **भौर प्रौद्योगिकी विभागों/एजेंसियों को सदैव** शामिल किया जाता है।

इन सभी परियोजनाश्रों का, उनके वैज्ञानिक गण-दोष के ग्राधार पर विभिन्न समितियों और सलाहकार निकायों के द्वारा मल्यांकन किया जाता है जिनकी इन परियोजनाम्रों की प्रगति की समीक्षा करने के लिए प्रक्सर बैठकें भी होती रहती हैं।

जहां तक प्रयुक्त प्रनुसंधान से संबंधित परियोजनात्रों का संबंध है, यह सुनिश्चित करने के लिए प्रयास किए जाते हैं कि इनका पेटेन्ट कराकर या प्रौद्योगिकी श्रंतरण के जरिए कैसे प्रच्छे से प्रच्छा इस्पेमाल किया जाए।

## Suspension' of Rocket Technology Transfer by Russia

@ 1333. SHRI SURESH KALMADI: DR. ABRAR AHMED: SHRI SATYA PRAKASH MALAVIYA: SHRI YASHWANT SINHA: SHRIMATI M1RA DAS: SHRI SARADA MOHANTY: SHRI SOM PAL: AWADHESH SHRI RAM SINGH: SHRI RAMDAS AGARWAL: SHRI CHIMANBHAI MEHTA: DR. BAPU KALDATE: SHRIMATI KAMLA SINHA:

©Previously Unstarred Question 543, transferred from the 4th May 1992.

SHRI RAM JETHMALANI: SARDAR JAGJIT SINGH AURORA: SHRI KRISHNA **KUMAR** BIRLA:

SHRI V NARAYANASAMY:

Will the PRIME MINISTER be pleased

- (a) whether it is a fact that the Russian Government have suspended transfer of rocket technology to India following objections from United States:
- (b) whether it is also a fact that India had taken all the obligations required for the transfer of technology under the missile technology proliferation control regime; and
- (c) if so, what is Government's reaction thereto?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI-MATI MARGARET ALVA): (a) No, Sir.

- (b) Yes, Sir.
- (c) Does not arise.

12.00 Noon

[The Deputy Chairman in the Chair]

## PAPERS LAID ON THE TABLE

Memorandum of Understanding (1991-92) between Ministry of Defence Department of Defence Production and supplies and the **Garden Reach Shipbuilders and Engineers** Limited, Itharat Dynamics Limited, Mishra Dhatu Nigam Limited Goa Shipyard Limited and the Mandagon **Dock Limited** 

THE MINISTER OF DEFENCE (SHRI SHARAD PAWAR): Madam, I lay on the Table a copy each (in English and Hindi) of the following papers:-

(i) Memorandum of Understanding bet ween the. Government of (Ministry of Defence—Department of of Defence Production and Sup plies) and the Garden Reach Ship builders and Engineers Limited, for the year 1991-92. (Placed in Library See No. IT-1953/92).

- (ii) Memorandum of Understanding between the Government of India (Ministry of Defence—Department of Defence Production and Supplies) and the Bharat Dynamics Limited, for the year 1991-92. (Placed in Library See No. LT-1954/92.
- (iii) Memorandum of Understanding between the Government of India (Ministry of Defence—Department of Defence Production and Supplies) and the Mishra Dhatu Nigam Limited, for the year 1991-92. (Placed in Library See No. LT-1955/92).
- (iv) Memorandum of Understanding between the Government of India (Ministry of Defence—Department of Defence Production and Supplies) and the Goa Shipyard Limited, for the year 1991-92. (Placed in Library See No. LT-1956/92).
- (v) Memorandum of Understanding between the Government of India (Ministry of Defence—Department if Defence Production and Supplies) and the Mazagon Dock Limited for the year 1991-92. (Placed in Library See No. LT-1957/92).

Annual Plan for the year 1991-92

- योजना और कार्यक्रम कार्यान्वयन मंत्राक्य के राज्य मंत्री भी हंस राज भारहाज : महोदया में 1991-92 के वर्ष के लिये वार्षिक योजना की एक प्रति (प्रदेजी तथा हिन्दी में) सभा पटल पर (Placed in Library See No.
- I. Report and Accounts (1990-91) of the Nuclear Power Corporation of India Limited, New' Demi and related papers
- II. Report and Accounts (1990-91) of the Centra]) Civil Services Cultural and Sports, Board, New Delhi and related papers.
- III. Report and Accounts (1990-91) of the Atomic Energy Education Society, Bom-Irty and related papers

- IV. Report and Accounts (1990-91) of the Central Gvernment Employees Consu mer Co-operative Society Limited (Kend riya Bhandar), New Delhi and related pa pers.
- V. Report and Accounts (1990-91) of the Grin Kalyan Kendra, New Delhi and related papers.
- VI. Notification of the Ministry of Per sonnel Public Grievences and Pensions (De partment of Personnel and Training) Under Administrative Tribunals Act, 1955
- VII. Notifications of the Ministry of Personnel, Public Grievances and Pensions (Department of Personnel and Training) under All India Services Act, 1951

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRIMATI MARGARET ALVA): Madam, I lay on the Table—

- (1) A copy each (in English and Hindi) of the following papers, under sub-section (i) of section 619A of the Companies Act, 1956:—
- I. Annual Report and Accounts of the Nuclear Power Corporation of India Limit ed, New Delhi, for the year 1990-91, to gether with the Auditors' Report on the Accounts and the comments of the Comp troller and Auditor General of India thereon.
- (ii) Statement by Government accepting the above Report.
- (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above [Placed in Library *See* No. LT-1928/92].
- II. A copy each (in English and Hindi) of the following papers:—
- II. (i) (a) Annual Report and Accounts of the Centrl Civil Services Cultural and Sports Board, New Delhi, for the year 1990-91, together with the Auditors\* Report on the Accounts
- (b) Statement by Government accepting the above Report,